

File No. 52/31/CAB-2005
Government of India
Ministry of Company Affairs
Cost Audit Branch

Bikaner House, Hutment No.IV
Shahjahan Road, New Delhi-110 011
Dated 24 .01.2007

Subject: Issue of Cost Audit orders in respect of Petroleum and Natural Gas Companies-Reg.

In exercise of powers conferred by sub-section (1) of Section 233B of the Companies Act, 1956, the Ministry of Company Affairs has issued audit order to the effect that audit of cost records as maintained under Cost Accounting Records (Petroleum Industry) Rules, 2002 be conducted in respect of the following Companies for the year ending 31.03.2007 and every financial year thereafter:-

SL.NO.	NAME OF THE COMPANY	CITY
1	OIL AND NATURAL GAS CORPORATION	DEHRADUN
2	GAS AUTHORITY OF INDIA LTD.	NEW DELHI
3	HINDUSTAN PETROLEUM CORPORATION LTD.	MUMBAI
4	INDIAN OIL CORPORATION LTD.	NEW DELHI
5	BHARAT PETROLEUM CORPORATION LTD.	MUMBAI
6	IBP CO. LTD.	KOLKATA
7	BALMER LAWRIE & COMPANY LTD.	KOLKATA
8	OIL INDIA LTD.	DULIAJAN
9	CHENNAI PETROLEUM CORPORATION LTD.	CHENNAI
10	BONGAIGAON REFINERY & PETROCHEMICALS LTD.	DHALIGAON
11	MANGALORE REFINERY & PETROCHEMICALS LTD.	MANGALORE
12	NUMALIGARH REFINERY LTD.	GUWAHATI

Sd/-
(A.K.Kapoor)
Advisor (Cost)
Tel:011-23386003

Copy to:-

1. PPS to Secretary, MCA
2. MCA Website: www.mca.gov.in
3. Joint Secretary (E), Ministry of Petroleum & Natural Gas, w.r.t OM No.J-25011/32/2006-GEN dated 15th January, 2007
4. Director (R&S Division), Ministry of Company Affairs,
5. President, ICWAI, Kolkata and New Delhi Office of ICWAI/ NIRC/WIRC/EIRC/SIRC of ICWAI